

**OFFICE OF THE DISTRICT MAGISTRATE BULANDSHAHR**

Ref:- 45/M-4/NGT/प्रकरण/23

Date:- 15-04-2023

To,

The Registrar,  
Hon'ble National Green Tribunal,  
New Delhi.

Sub:- Notice of hearing Suo Motu matter In re: News item published in Newspaper Times of India dated 01-04-2023 titled "4 dead blast at a house in Bulandshahr, documents of chemical firm recovered, probe underway."

Sir,

This has reference to the notice of Hon'ble National Green Tribunal, New Delhi dated 05/04/2023 by e-mail regarding physical hearing (with hybrid option) before the court on 18/04/2023 in OA No-271/2023 Suo Motu matter In re: News item published in Newspaper Times of India dated 01-04-2023 titled "4 dead blast at a house in Bulandshahr, documents of chemical firm recovered, probe underway." As per the notice, the detailed report is submitting before Hon'ble court on the concerned matter is being sent for your kind perusal and further processing please.

Encl:-As aboves

  
15.4.23  
(Chandra Prakash Singh)  
District Magistrate,  
Bulandshahr

Notice of hearing before Hon'ble National Green Tribunal, New Delhi in Suo Motu matter In re: News item published in Newspaper Times of India dated 01-04-2023 titled "4 dead blast at a house in Bulandshahar, documents of chemical firm recovered, probe underway."

Please refer to the notice of Consultant Judicial Hon'ble National Green Tribunal, Principal Bench, Farid Court House, New Delhi, on the above subject, received by e-mail dated 05/04/2023 addressed to the Member secretary, UP Pollution Control Board, Lucknow, District Megistrate, Bulandshahar and Exicutive Officer, Municipal Council, Bulandshahr in connection with the death of 04 people due to the blast in a house in district Bulandshahr. During the investigation documents of chemical firm recovered, probe underway. Hon'ble Court directed to list the case on dated 18/04/2023 and physical Hearing (With Hybrid Option) before the Hon'ble court.

In this regard, the report of the incident and action taken by the administration are as follows:-

1. The information of the incident was given by the local people to the police and District administration on dated 31/03/2023 at 12:00 pm. that there has been an explosion occurred in a house located in an isolated area of Pathan Wale Bagh, Nayagaon which caused death of four people. Immediately District Magistrate and S.S.P. with police force, NDRF team, Fire Department and officers of other departments reached the incident site and found that there was an explosion occurred in the house. In the above mention area and body parts of the four people were found scattered.

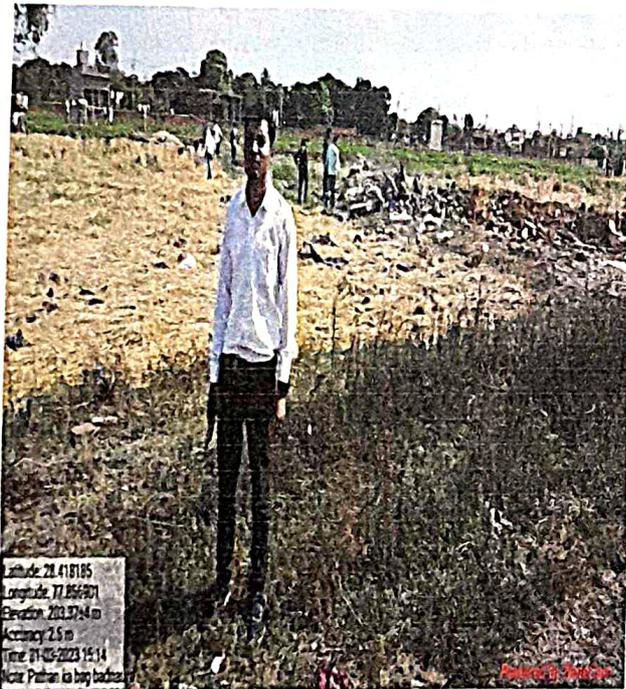
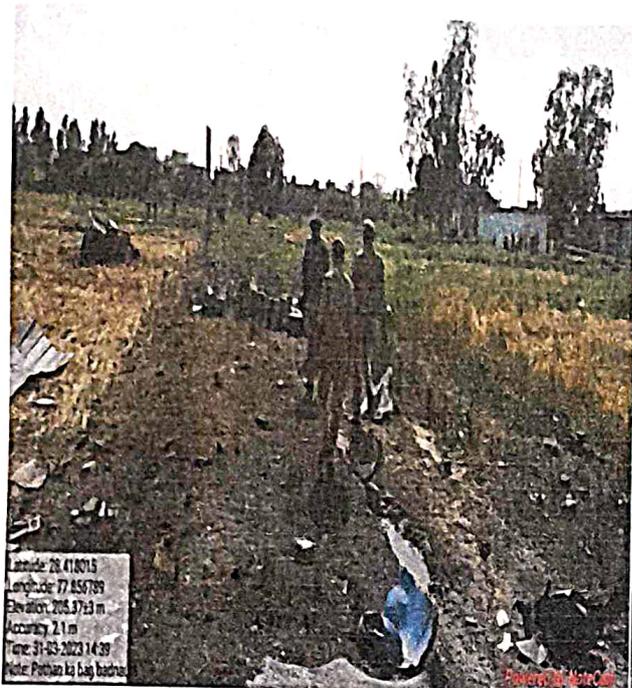


It was informed by the police force and local present at the spot that a massive explosion took place in the said house located in Pathan Wale Bagh at around 12 o'clock, in which 04 people died on the spot. During the inspection, it was found that due to the explosion house was found to be turned into debris. Bricks, rebars and empty containers were found scattered in the area. Smell of chemical was also found.

The Geo Coordinate of the incident site is Latitude-28.418015 and Longitude-77.856789. In the east direction of the site, cultivated land and populated area exists around 500 meter away from the blast site. In the west direction of the site, cultivated land and Kali River exists. In the north directions of the site, cultivated land exists from the blast site. In the south directions of the site cultivated land and Kali river flows around 200 meter and populated area exists around 500 meter away from the blast site. The photographs of the incident site taken at the time of inspection are as follows-.



*Signature*      *Signature*      *Signature*



In the investigation and interrogation done by the district police of the incident, it has been found that the material used in chemical was being stored and processed illegally in a house at the said site. The accident occurred due to explosion during the process. During the inspection, samples of chemicals found spread at the spot were collected by the Forensic Department. The place of the blast is located in the <sup>Non</sup> populated

*Sapru*

*P.S.*

*Q*

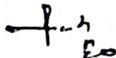
area, outside the limits of Municipal Council, Bulandshahar, under the area of village Nayagaon Gata No-303, Pargana Baran, Tehsil and District Bulandshahar. The report of Executive Officer, Bulandshahr is enclosed herewith as **annexure-I**.

As per Regional Office, UP Pollution Control Board, Bulandshahar. No NOC or Consent to operate is issued by board to the unit concern. The report is enclosed herewith as **annexure-II**.

The first information report (FIR) has been registered on dated 31/03/2023 by the police under section of the CRPC-304,268,269,285,286 and 3 and 5 of Explosive Substances Rules, 1908 against the responsible person Rajkumar, Vinod, Pramod of the resident 789, Near Numaish Ground, Kotwali, Bulandshahar. Copy of the FIR is enclosed herewith as **annexure-III**.

It has been found in the investigation that an FIR was also registered in year 2019 against Rajkumar S/o Late Bal Mukand for illegal manufacturing of fire crackers under section 5 and 9B of Explosive Substances Rules and 285, 286 of CRPC. The details FIR copy is enclosed herewith as **annexure-IV**. In the investigation it is found that the unit was operating at the address 789, Near School, Numaish ground, District Bulandshahar and has GST registration on the said place on the name of Rajkumar. Copy of the GST is enclosed herewith as **annexure-V**.

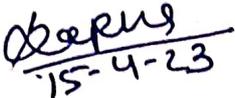
According to the information received by the police, a person was making Diwali crackers illegally at Numaish Ground Road, Bulandshahr. During the raid by the police, Rajkumar was detained along with the recovery of firecrackers and firecrackers raw material and action was taken under the relevant sections.



As per the latest investigation by the police for the blast. It was found that the culprit Rajkumar has again started some work related to chemicals and hazardous substances at the new site outside of the municipal limits, where the blast occurred.

District Megistrate, Bulandshahar has also been constituted three member committe including ADM(Administration), Bulandshahar, Superintendent of Police City, Bulandshahar and Chief fire officer, Bulandshahar for Megistrial enquiry for investigation of the blast. Copy of the Megistrial enquiry is enclosed herewith as **annexure-VI**.

The report is being submitted along with the enclosures for kind consideration please.

  
15-4-23  
(SAPNA SRIVASTAVA)  
Regional Officer  
UP Pollution Control Board  
Bulandshahar

  
(MANOJ RASTOGI)  
Exicutive Officer  
Nagar Palika Parishad  
Bulandshahar

  
15-04-23  
(VIVEK KUMAR MISHRA)  
ADM(F/R)  
Bulandshahar